

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:4777  
ANSWERED ON:23.05.2006  
SHIFTING OF UNDERGROUND MINING  
Nandy Shri Amitava

**Will the Minister of MINES be pleased to state:**

- (a) the number of families disturbed due to shifting of underground mining to open cast mining during each of the last three years; and
- (b) the steps taken by the Government for rehabilitation of such families?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES (Dr. T SUBBARAMI REDDY)

(a) to (b) : As per information furnished by Ministry of Rural Development, information about the rehabilitation and shifting of families due to development projects is not maintained centrally. However, the Government has formulated the National Policy on Resettlement and Rehabilitation of Project Affected Families -2003 (NPRR-2003). This Policy lays down the minimum provisions for the displaced people/oustees and is applicable to projects displacing 500 families or more enmasse in plain areas or 250 families or more in hilly areas, Desert Development Programme Blocks and areas mentioned in Schedule V & VI to the Constitution of India. The Resettlement and Rehabilitation grants and benefits envisaged in the Policy are applicable to all Project Affected Families.